CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Bhanu Bhushan, Member
- 2. Shri R. Krishnamoorthy, Member

Petition No.143/2006

In the matter of

Petition under Section 79(1) (f) of the Electricity Act, 2003.

And in the matter of

Indraprastha Power Generation Company Limited ...Petitioner

Vs

Haryana Vidyut Prasaran Nigam Limited, Panchkula ...Respondent

The following were present:

- 1. Shri Raghubir Sharan, HVPNL
- 2. Shri Neeraj Jain, HVPNL
- 3. Shri R.K.Jain, IPGCL

ORDER (DATE OF HEARING: 29.1.2008)

Heard the representatives for the parties.

- 2. It has been stated that the parties have resolved some of the issues and more time is needed for resolving the remaining ones.
- 3. Accordingly, a joint request has been made for adjournment for three months.
- 4. At the request of the parties, adjourned to 8.5.2008.

Sd/-(R.KRISHNAMOORTHY) MEMBER New Delhi dated the 29th January 2008 sd/-(BHANU BHUSHAN) MEMBER